

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon recommendations of 'Committee for Inter-Se District Transfer of the Members of Staff and in official exigency, the following postings / transfers in Group-C Officials of Delhi District Court Establishment are hereby made, with immediate effect:

S. No.	Name & Emp. Code of the Official	From	To
1.	Prabhat Sharma EC : 90078	Desg: Bailiff Posting: Nazarat Branch Distt: West THC	Desg: Bailiff Posting: Nazarat Branch Distt: Shahdara KKD
2.	Chirag Tomar EC: 48854525	Desg: Process Server Posting: Nazarat Branch Distt: East KKD	Desg: Process Server Posting: Nazarat Branch Distt: Shahdara KKD
3.	Akshay EC: 60133775	Desg: Process Server Posting: Nazarat Branch Distt: North-East KKD	Desg: Process Server Posting: Nazarat Branch Distt: Shahdara KKD
4.	Vinay Kumar EC: 10826	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vineeta Goyal, Ld. Principal Judge, Family Courts, Central, THC (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shelly Arora, Ld. ASJ POC SO-06 Distt: West THC
5.	Sneh Kumar EC: 11073	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shelly Arora, Ld. ASJ POC SO-06 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vineeta Goyal, Ld. Principal Judge, Family Courts, Central, THC (in diverted capacity)

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. The above mentioned officials shall be STAND RELIEVED from their present posting with the directions to join at their transferee stations forthwith.

Chandna

(ANJU BAJAJ CHANDNA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURTS, DELHI

09 JUN 2026

38163 - 193

No..... ADMIN-III /Central/F.1(3)/P&T/2026 Dated, Delhi the.....

Copy forwarded for information and necessary action to:-

1. PS Office to the undersigned.
2. Ld. Principal Judge, Family Courts (HQs), Dwarka, New Delhi
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. The Dealing Officials, Leave Seat, (Central), Delhi.
7. The Officers concerned.
8. The Officials concerned to join at their transfer stations forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules for uploading on Layers.
10. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

Chandna

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURTS, DELHI